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NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(CAA)No. 450/KB/2017

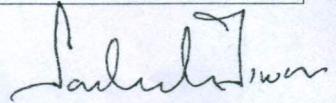
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> October 2017, 10.30 A.M

Name of the Company		Tega Industries Limited.	
Under Section		230-232	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

i S. K. TIWARI, ADVOCATE

PETITIONER



16.10.17.

ORDER

Ld. Counsel for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)